

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 4

CP(IB) No.151/Chd/Pb/2024

IN THE MATTER OF:-

Solitex Chem

...Petitioner

Versus

JCT Ltd.

...Respondent

Under Section: 9, IBC 2016

Order delivered on 16.07.2024

CORAM:

**SH. UMESH KUMAR SHUKLA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner

: Mr. Gaurav Rana, Advocate

ORDER

Compliance of order dated 11.06.2024 has not been made by the Id. counsel for the petitioner. Let the same be done within one week. It will be the last opportunity failing which the right to file any affidavit will be forfeited. List on 13.08.2024, in the supplementary list.

Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (TECHNICAL)
Tanvi

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)